

**NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**Item No. 38**

**CA 1001/2020 CA 10/2021 CA 9/2023 CA 50/2023 CA 210/2023 in CP**  
**3638/MB/2018**

CORAM:

**MS. ANU JAGMOHAN SINGH**

**SH. H. V. SUBBA RAO**

**HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)**

**ORDER SHEET OF THE HEARING ON 20.07.2023**

NAME OF THE PARTIES: **UNION OF INDIA V/S INFRASTRUCTURE  
LEASING & FINANCIAL SERVICES LTD  
& ORS**

Section 242(4), 241-242 of the Companies Act, 2013

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**ORDER**

Due to paucity of time, the matter could not be taken up today. Accordingly, list this matter on Board on 29.08.2023, for further consideration and hearing.

**Sd/-**

**Sd/-**

**ANU JAGMOHAN SINGH  
MEMBER (TECHNICAL)**

**H. V. SUBBA RAO  
MEMBER (JUDICIAL)**

Vedant Kedare